

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 76/14	IA 57/17 in TP 70/16	For orders on IA	397/ 398	Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. LAKSHMI MENON  
(For C.K NANDAKUMAR  
Law Chambers)  
+91 9880073412

Respondents 1-3 & 5

*Lakshmi*

2. U. LAKSHMI MENON R-6  
R-6  
9448313483

*U. Lakshmi*

**ORDER**

Matter is listed today for clarification. I.A 57/17 is taken up today for further hearing. The Tribunal requires further clarification in I.A 57/17. Therefore, it is ordered to be list it on 07/12/2017.

*Ashok*  
**Member (T)**

*Murali*  
**Member (J)**